

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/192/ (HB)/2017  
NAME OF THE PETITIONER(S) : SMALL INDUSTRIES DEVELOPMENT BANK OF  
NAME OF THE RESPONDENT(S) : ZYLOG SYSTEMS LTD  
UNDER SECTION : 433(e) (f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

No representation on behalf of both the parties. The matter is dismissed in default.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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